

venerable Minister has become a spokesman of the employers by linking bonus with productivity.

MR. DEPUTY-SPEAKER: The P. & T and railway workers have already welcomed it.

SHRI C. M. STEPHEN: He wants productivity. We will be the most productive team you have ever seen.

MR. DEPUTY-SPEAKER: I was a P & T employee for some time, and when I am presiding over this august House, Mr. Stephen, our Communications Minister, has announced the bonus, I am thankful to the Government.

PROF. MADHU DANDAVATE (Rajapur): I suggest that when the P & T Demands for Grants are taken up, you be in the Chair.

MR. DEPUTY-SPEAKER: I am happy about it. I thank the Government also.

16.34 hrs.

PREVENTION OF ILLEGAL ACQUISITION OF PROPERTY BILL*

श्रीमती कृष्ण साहि (बेगूसराय): उपर्युक्त महोदय से प्रस्ताव करती हूँ कि अर्थव्यय से सम्पत्ति के अर्जन का निवारण और तत्संबन्ध विषयों का उरन्ध्र करने वाले विधेयक को पुर: स्थिति करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prevention of illegal acquisition of property and for matters connected therewith."

The motion was adopted.

SHRIMATI KRISHNA SAHI: I introduce the Bill.

MERCY KILLING BILL*

SHRI MOOL CHAND DAGA (Pali): I beg to move for leave to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bed-ridden or suffering from an incurable disease.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for mercy killing of the persons who have become completely invalid and bed-ridden or suffering from an incurable disease."

The motion was adopted.

INDIAN MEDICINE CENTRAL COUNCIL (AMENDMENT) BILL*

(Amendments of Sections 2, 3, etc.)

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill to amend the Indian Medicine Central Council Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Indian Medicine Central Council Act, 1970."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 102, etc.)

SHRI R. K. MHALGI (Thana): I beg to move for leave to introduce a Bill further to amend the Constitution of India.